

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION No. 1028
ANSWERED ON 8th DECEMBER 2023**

AYUSH Wellness Centres in Punjab

1028. SHRI SUSHIL KUMAR RINKU:

Will the Minister of AYUSH be pleased to state:

- (a) the salient features of AYUSH Wellness Centre;
- (b) the details of AYUSH Wellness Centres functional in the country, particularly in Punjab so far;
- (c) the details of the target set for their establishment and the achievements made so far, along with its response across the country;
- (d) the details of the initiatives taken/proposed to be taken for the development of AYUSH Wellness Centres at district level in the country, State/UT-wise;
- (e) whether the Government has set-up any department/nodal officers for ensuring quality control of Ayurvedic medicines and herbal products manufactured by several companies in the country; and
- (f) if so, the details thereof, State/UT-wise particularly in Punjab?

**ANSWER
THE MINISTER OF AYUSH**

(SHRI SARBANANDA SONOWAL)

(a) The Union Cabinet approved the proposal to operationalize 12,500 AYUSH Health & Wellness Centres (AHWCs) through State/UT Governments under the broad umbrella of the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) in a phased manner from the year 2019-20 to 2023-24. The salient features of AYUSH Health & Wellness Centres are furnished in **Annexure-I**.

(b) to (d) Public Health being the State subject, the development of AYUSH Wellness Centres at district level in the country comes under the purview of the respective State/UT Governments. However, Ministry of Ayush is implementing the operationalization of AHWCs under Ayushman Bharat as a component of the Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments. As per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs), a total of 12,500 units of existing AYUSH dispensaries and sub health centres have been approved to be upgraded as AHWCs. As per the progress reports received from States/UTs, 8168 AHWCs have been made functional till date. The State/UT wise status of approved and

functional AHCs including Punjab is furnished in **Annexure II**. Further, as per the report submitted by the State/UT Government, patients are visiting AHCs and getting comprehensive primary health care as per the AYUSH principles and practices which also include yoga sessions conducted at the AHC level as well as community.

(e) to (f) As prescribed in Drugs and Cosmetics Act 1940 and Drugs and Cosmetics Rules 1945 made thereunder, enforcement of the legal provisions pertaining to Quality Control and issuance of drug license of Ayurveda, Siddha, Unani and Homoeopathy drugs, is vested with the State Drug Controllers/ State Licensing Authorities appointed by the concerned State/ Union Territory Government. The Ministry of Ayush has set up Pharmacopoeia Commission for Indian Medicines and Homoeopathy (PCIM&H), as a subordinate office under Ministry of Ayush by merging into it, the two erstwhile central laboratories namely Pharmacopoeial Laboratory for Indian Medicine (PLIM) and Homoeopathic Pharmacopoeial Laboratory (HPL) and has been given the status for appellate laboratory for testing of Ayurveda, Siddha, Unani & Homeopathy (ASU&H) drugs. Further Rule 160 A to J of the Drugs and Cosmetics Rules, 1945 provides the regulatory guidelines for approval of Drug Testing Laboratory for carrying out such tests of identity, purity, quality and strength of Ayurvedic, Siddha and Unani drugs as may be required under the provisions of these rules, on behalf of licensee for manufacture of Ayurvedic, Siddha and Unani drugs. As on date, 35 State Drug Testing Laboratories have been supported for strengthening their infrastructural and functional capacity. Further, 97 laboratories are approved or licensed under the provisions of Drugs and Cosmetics Rules, 1945 for quality testing of Ayurvedic, Siddha and Unani drugs and raw materials. (The rest of the details are available in the public domain at https://ayush.gov.in/images/domains/quality_standards/ASUdrugTestingLabUnderRule160Eng.pdf and https://ayush.gov.in/images/domains/quality_standards/StateDrugTestingLaboratoryASUEng.pdf).

Salient Features of AYUSH Health & Wellness Centres (AHWCs)

Background:

The Union Cabinet approved the proposal to operationalize 12,500 AYUSH HWCs through State/UTs in Centrally Sponsored Scheme mode and under the broad umbrella of the National AYUSH Mission (NAM) in a phased manner from the year 2019-20 to 2023-24.

Vision

- To establish a holistic wellness model based on AYUSH principles and practices.

Objectives

- To provide comprehensive primary healthcare through AYUSH using a team-based approach
- To establish a holistic wellness model based on AYUSH principles and practices focusing on preventive, promotive, curative and rehabilitative healthcare by establishing integration with existing public healthcare systems
- To provide informed choice to the needy public by making AYUSH services available.

Strategy of Implementation

The Ministry of Ayush has been given the task of developing 12,500 HWCs under Ayushman Bharat. This will be achieved in a phased manner through State Governments and Union Territories. The funding will be through the Centrally Sponsored Scheme of National AYUSH Mission (NAM).

The Ministry of AYUSH, in consultation with States/UTs and the Ministry of Health & Family Welfare has proposed two following models for up-gradation as AYUSH Health and Wellness Centres:

- i. Up-gradation of AYUSH dispensaries
- ii. Up-gradation of existing sub health centres (SCs)

The funding for both the above models would be through National AYUSH Mission. The responsibility to upgrade and operationalize AYUSH dispensaries will rest with the Department of AYUSH. The upgraded Sub Health Centres will be operationalized by the State health departments and the fund flow in this case will be made from State AYUSH society to State health society.

Annexure II

State/UT wise status of approved and functional AYUSH HWCs

S. No.	Name of States / UTs	Approved AYUSH HWCs	Functional AYUSH HWCs
1	Andhra Pradesh	203	126
2	Arunachal Pradesh	89	49
3	Assam	489	289
4	Bihar	388	113
5	Chhattisgarh	400	400
6	Goa	74	72
7	Gujarat	365	283
8	Haryana	569	372
9	Himachal Pradesh	740	303
10	Jharkhand	745	560
11	Karnataka	376	376
12	Kerala	520	357
13	Madhya Pradesh	762	562
14	Maharashtra	390	281
15	Manipur	67	15
16	Meghalaya	45	22
17	Mizoram	38	38
18	Nagaland	49	47
19	Odisha	422	250
20	Punjab	217	0
21	Rajasthan	2019	919
22	Sikkim	18	18
23	Tamil Nadu	650	250
24	Telangana	421	421
25	Tripura	84	38
26	Uttar Pradesh	1034	756
27	Uttarakhand	300	267
28	West Bengal	540	520
29	Andaman	6	6
30	Chandigarh	12	5
31	Delhi	0	0
32	Dadra & Nagar Haveli and Daman & Diu	1	0
33	Jammu & Kashmir	456	442
34	Ladakh	0	0
35	Lakshadweep	7	7
36	Puducherry	4	4
Total		12500	8168